

an>

Title: Introduction of the Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2016. (Insertion of new Chapter IIA)

DR. BOORA NARSAIAH GOUD (BHONGIR): I beg to move for leave to introduce a Bill to amend the Maintenance and Welfare of Parents and Senior Citizens Act, 2007.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Maintenance and Welfare of Parents and Senior Citizens Act, 2007."

The motion was adopted.

DR. BOORA NARSAIAH GOUD : I introduce the Bill.

15.34 hours